

(b) whether Government are aware of the fact that those boats with the merchandise are still under detention at that place; and

(c) the steps taken by Government for getting them sold in Pakistan or for their return to the Indian traders and the result thereof?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) Government have seen the report of detention referred to, which, they understand, was due to the consignments of molasses being not covered by the requisite import licences from Pakistan.

(b) and (c). Steps are being taken by the Indian Commercial Secretary at Dacca to secure the release of these boats. Some of them are understood to have been released already and a few more are expected to be released shortly.

#### CLOTH REQUIREMENT IN NORTH-EAST FRONTIER AGENCY

**1048. Shri Gohain:** (a) Will the Prime Minister be pleased to state what is the estimated annual requirement of textile cloth for the North-East Frontier Agency?

(b) What are the total quotas of cloth allotted to each district of the Agency in 1951-52 and 1952-53?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) It is difficult to estimate this because the people generally weave their own cloth from local supplies of yarn and fibre. Some of the people, however, purchase cloth and yarn from shops and a monthly quota of 30 bales of cloth and 60 bales of yarn is being allotted to meet their requirements.

(b) A statement is placed on the Table of the House. [See Appendix IX, annexure No. 20.]

#### ASSISTANCE TO COLLIERIES

**1049. Dr. Ram Subhag Singh:** Will the Minister of Production be pleased to state:

(a) the number of collieries which have applied for assistance for stowing operations for the year 1953-54; and

(b) how many of them have been sanctioned assistance for that period?

**The Minister of Production (Shri K. C. Reddy):** (a) 110.

(b) 67.

#### STATUTORY BOARDS, DEPARTMENTAL COMMITTEES AND COMMISSIONS

**1050. Shri K. C. Sodhia:** Will the Minister of Commerce and Industry be pleased to state the total number of (i) statutory boards (ii) departmental committees and (iii) commissions working in conjunction with the various branches of the Ministry?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** The numbers are as follows:

(i) Statutory Boards and Councils ... 9

(ii) Departmental Committees, Boards and Councils.... 19

(iii) Commissions. ... 2

#### APPRENTICES IN GOVERNMENT PRESSES

**1051. Shri Nanadas:** (a) Will the Minister of Works, Housing and Supply be pleased to state how many graduate apprentices there are in the Government of India Presses?

(b) What are the terms and conditions of their services?

(c) What is the rate of monthly subsistence allowance paid to each apprentice and when was it fixed?

(d) Do Government propose to enhance the rate of the monthly subsistence allowance?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) Eight.

(b) A copy of the rules for recruitment and terms of service is laid on the Table of the House. [See Appendix IX, annexure No. 21.]

(c) Rs. 50/- p.m.; this was fixed in the year 1922.

(d) The question is under consideration.

#### ASSISTANT TECHNICAL MANAGERS AND OVERSEERS IN GOVERNMENT PRESSES

**1052. Shri Nanadas:** (a) Will the Minister of Works, Housing and Supply be pleased to state how many posts of Assistant Technical Manager and Overseer in the Government of India Presses were filled in by direct recruitment made by the Union Public Service Commission and how many by internal promotions since 1948 up-to-date?

(b) How many graduate apprentices have completed their training in the Government Presses under the scheme introduced in 1948?